

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-37/2013/2835/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Sanjeev Kumar Sharma,  
Special Judge, C.B.I. & NIA  
Assam, Guwahati.

Dated Guwahati the <sup>nt</sup> 21 March, 2024.

Sub: **Station leave permission.**

Ref:- No. SPL/CBI/01-23/95 dtd. 19.03.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the morning of 23.03.2024 till the morning of 27.03.2024.** The Special Judge, CBI, Addl. CBI Court No. 1, in his absence the Special Judge, CBI, Addl. CBI Court No. 2, and in his absence, the Special Judge, CBI, Addl. CBI Court No. 3 will remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-37/2013/2836-2839/A, dated** , 21-03-2024

Copy to:

1. The Special Judge, CBI, Addl. CBI Court No. 1.
2. The Special Judge, CBI, Addl. CBI Court No. 2.
3. The Special Judge, CBI, Addl. CBI Court No. 3.
- ✓ 4. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**